

RESUME OF WORK DONE BY  
LOK SABHA

[FOURTH LOK SABHA — SIXTH SESSION 1968]

*(11th November to 20th December, 1968).*



सत्यमेव जयते

LOK SABHA SECRETARIAT  
NEW DELHI

*January, 1969.*

## P R E F A C E

This publication contains a brief resume of work done by Lok Sabha during the Sixth Session of Fourth Lok Sabha, 1968.

New Delhi;  
January 16, 1969.

S.L. SHAKDHER  
Secretary

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RESUME' OF WORK DONE BY LOK SABHA DURING  
THE SIXTH SESSION OF FOURTH LOK SABHA.

**1. PERIOD OF SESSION**

|                         |        |  |
|-------------------------|--------|--|
| Period of Session       | ... .. | 11th November to 20th<br>December, 1968. |
| Number of sittings      | ... .. | 31                                       |
| Number of sitting hours | ... .. | 199 hours and 46 minutes.                |

**2. ADJOURNMENT MOTIONS**

|                                       |        |    |
|---------------------------------------|--------|----|
| Notices received                      | ... .. | 85 |
| Consent withheld outside<br>the House | ... .. | 85 |

**3. BILLS**

**A. GOVERNMENT BILLS**

**(i) Introduced**

1. The Indian Railways (Amendment) Bill, 1968
2. The Delhi High Court (Amendment) Bill, 1968
3. The Supreme Court Judges (Conditions of Service) Amendment Bill, 1968
4. The Indian Railways (Second Amendment) Bill, 1968
5. The Customs (Amendment) Bill, 1968
6. The Essential Services Maintenance Bill, 1968
7. The Legislative Assembly of Nagaland (Change in Representation) Bill, 1968
8. The Constitution (Twenty-second Amendment) Bill, 1968
9. The Indian Post Office (Amendment) Bill, 1968

10. The Indian Tariff (Amendment) Bill, 1968
11. The Appropriation (Railways) No. 5 Bill, 1968
12. The Appropriation (Railways) No. 6 Bill, 1968
13. The Punjab Appropriation Bill, 1968
14. The Pondicherry Appropriation Bill, 1968
15. The Appropriation (No. 5) Bill, 1968
16. The Bihar Appropriation (No. 2) Bill, 1968

**(ii) Bills passed by Rajya Sabha and laid on the Table :**

1. The Telegraph Wires (Unlawful Possession) Amendment Bill, 1968
2. The Industrial Disputes (Amendment) Bill, 1968

**(iii) Referred to Joint Committee :**

\*The Constitution (Twenty-second Amendment) Bill, 1968

**(iv) Joint Committee - Motion for concurrence adopted :**

The Contempt of Courts Bill, 1968

**(v) Joint Committees - Evidence on Bills laid on the Table :**

1. The Insurance (Amendment) Bill, 1968
2. The Motor Vehicles (Amendment) Bill, 1965
3. The Criminal and Election Laws (Amendment) Bill, 1968
4. The Union Territories (Separation of Judicial and Executive Functions) Bill, 1968

**(vi) Joint Committee - Extension of time for the Presentation of the Report :**

1. The Union Territories (Separation of Judicial and Executive Functions) Bill, 1968 - time extended upto the last day of the current session.

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\*Bill referred to Joint Committee after the motion re: suspension of the first proviso to rule 74 was adopted.

2. The Criminal and Election Laws (Amendment) Bill, 1968 - time extended upto the 2nd December, 1968
3. The Lokpal and Lokayuktas Bill, 1968 - time further extended upto the second day of the second week of the Budget Session (1969)
4. The Contract Labour (Regulation and Abolition) Bill, 1967 - time further extended upto the last day of the second week of the Budget Session (1969)
5. The Government (Liability in Tort) Bill, 1967 - time further extended upto the 31st March, 1969
6. The Patents Bill, 1967 - time extended upto the 31st March, 1969

**(vii) Reports of Joint Committees presented :**

1. The Insurance (Amendment) Bill, 1968
2. The Criminal and Election Laws (Amendment) Bill, 1968
3. The Union Territories (Separation of Judicial and Executive Functions) Bill, 1968

**(viii) Report of Joint Committee laid on the Table**

The Motor Vehicles (Amendment) Bill, 1965

**(ix) Joint Committees - Appointment of members :**

1. Shri P. K. Vasudevan Nair appointed to the Joint Committee on the Monopolies and Restrictive Trade Practices Bill, 1967 vice Shri Indrajit Gupta resigned.
2. Shri P. Govinda Menon appointed to the Joint Committee on the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967 vice Shri Asoka Mehta resigned.

**(x) Bills passed :**

1. The Central Industrial Security Forces Bill, 1968, as passed by Rajya Sabha.
2. The Deposit Insurance Corporation (Amendment) Bill, 1968
3. The Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Bill, 1968, as passed by Rajya Sabha.
4. The Madras State (Alteration of Name) Bill, 1968
- \*5. The Indian Railways (Amendment) Bill, 1968
6. The State Agricultural Credit Corporations Bill, 1968
7. The Insurance (Amendment) Bill, 1968, as reported by Joint Committee.
8. The Food Corporations (Amendment) Bill, 1968
- \*\* 9. The Essential Services Maintenance Bill, 1968
10. The Appropriation (Railways) No. 5 Bill, 1968
11. The Appropriation (Railways) No. 6 Bill, 1968
12. The Punjab Appropriation Bill, 1968
13. The Pondicherry Appropriation Bill, 1968
14. The Appropriation (No. 5) Bill, 1968
15. The Bihar Appropriation (No. 2) Bill, 1968
16. The Legislative Assembly of Nagaland (Change in Representation) Bill, 1968
17. The Indian Tariff (Amendment) Bill, 1968.

**(xi) Bills passed by Houses of Parliament and assented to by the President - laid on the Table :**

1. The Appropriation (Railways) No. 3 Bill, 1968
2. The Appropriation (Railways) No. 4 Bill, 1968
3. The Bihar State Legislature (Delegation of Powers) Bill, 1968
4. The Bihar Appropriation Bill, 1968
5. The Appropriation (No. 3) Bill, 1968
6. The Appropriation (No. 4) Bill, 1968
7. The Uttar Pradesh Appropriation (No. 3) Bill, 1968
8. The Indian Coinage (Amendment) Bill, 1968
9. The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1968
10. The Enemy Property Bill, 1968
11. The Inter-State Water Disputes (Amendment) Bill, 1968

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\* The motion for consideration of the Bill discussed together with the statutory resolution re: disapproval of the Indian Railways (Amendment) Ordinance, 1968 .

\*\* The motion for consideration of the Bill discussed together with the statutory resolution re: disapproval of the Essential Services Maintenance Ordinance, 1968



12. The Andhra Pradesh and Mysore (Transfer of Territory) Bill, 1968
13. The Indian Patents and Designs (Amendment) Bill, 1968
14. The Gold (Control) Bill, 1968
15. The Insecticides Bill, 1968
16. The Border Security Force Bill, 1968
17. The Punjab State Legislature (Delegation of Powers) Bill, 1968
18. The Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Bill, 1968
19. The Central Industrial Security Force Bill, 1968

**(xii) Bill - Debate adjourned :**

The Registration of Births and Deaths Bill, 1968, as passed by Rajya Sabha.

**B. PRIVATE MEMBERS' BILLS**

**(i) Introduced :**

1. The Constitution (Amendment) Bill, 1968 (Amendment of article 130) by Shri Yashpal Singh.
2. The Constitution (Amendment) Bill, 1968 (Amendment of Seventh Schedule) by Shri Yashpal Singh.
3. The Slum Areas (Improvement and Clearance) Amendment Bill, 1968 (Substitution of section 20) by Shri Om Prakash Tyagi.
4. The Constitution (Amendment) Bill, 1968 (Amendment of First Schedule) by Shri Bhoja Nath Master.
5. The Code of Criminal Procedure (Amendment) Bill, 1968 (Amendment of section 421) by Shri Anand Narain Mulla.
6. The Parliament Library Bill, 1968 by Shri Diwan Chand Sharma.
7. The Civil Aviation (Licensing) Bill, 1968 by Shri Diwan Chand Sharma.
8. The Foreigners (Amendment) Bill, 1968 (Amendment of section 3) by Shri Jagannath Rao Joshi.
9. The Constitution (Amendment) Bill, 1968 (Amendment of articles 75, 164 etc.) by Shri Kameshwar Singh.
10. The Constitution (Amendment) Bill, 1968 (Amendment of First Schedule) by Shri Maharaj Singh Bharti.
11. The Publication of Political Party Accounts Bill, 1968 by Shri Shri Chand Goyal.
12. The Buffaloes Development Board Bill, 1968 by Shri Maharaj Singh Bharti.
13. The Power Generating Corporation of India Bill, 1968 by Shri Maharaj Singh Bharti.

14. The Enlargement of the Appellate (Criminal) Jurisdiction of the Supreme Court Bill, 1968 by Shri Anand Narain Mulla.
15. The Gorakhpur University (Amendment) Bill, 1968 (Amendment of section 5) by Shri Rajdeo Singh.
16. The Government Servants (Receipt of Fee) Bill, 1968 by Shri George Fernandes.
17. \* The Representation of the People (Amendment) Bill, 1968 (Amendment of sections 123 and 169 and insertion of section 125A) by Shri Atal Bihari Vajpayee.
18. The Constitution (Amendment) Bill, 1968 (Omission of section 16) (Amendment of articles 15, 16 etc.) by Shri Bhogendra Jha.
19. The Indian Penal Code (Amendment) Bill, 1968 (Omission of section 18) by Shri Madhu Limaye.
20. The Constitution (Amendment) Bill, 1968 (Amendment of articles 1 and 3) by Shri Madhu Limaye.
21. The Representation of the People (Amendment) Bill, 1968 (Insertion of new section 168A) by Shri Madhu Limaye.
22. The Regulation of the Flow of Foreign Monies Bill, 1968 by Shri Madhu Limaye.
23. The Delivery of Books and Newspapers (Public Libraries) (Amendment) Bill, 1968 (Amendment of sections 2, 3, 4, etc.) by Shri A. T. Sarma.
24. The Regulation of Expenditure and Eradication of Corruption Bill, 1968 by Shri Humayun Kabir.
25. The Constitution (Amendment) Bill, 1968 (Amendment of articles 80 and 171) by Shri C. C. Desai.
26. The Hindu Succession (Amendment) Bill, 1968 (Insertion of new section 24A) by Shri Om Prakash Tyagi.
27. The Constitution (Amendment) Bill, 1968 (Amendment of article 37 etc.) by Shri Bhogendra Jha.
28. The Hindu Succession (Amendment) Bill, 1968 (Amendment of sections 10, 15, etc.) by Chaudhuri Randhir Singh.
29. The Contempt of Courts (Amendment) Bill, 1968 (Amendment of section 4) by Shri Tenneti Viswanatham.

**(ii) Motion for circulation negatived :**

The Treason Bill, 1967 by Shri Yashpal Singh

**(iii) Joint Committee - Evidence on Bill laid on the Table :**

The Delhi Rent Control (Amendment) Bill, 1964 (Amendment of sections 14, 23 etc.) by Shri M.P. Bhargava.

**(iv) Report of Joint Committee laid on the Table :**

The Delhi Rent Control (Amendment) Bill, 1964 (Amendment of sections 14, 23 etc.) by Shri M.P. Bhargava.

**(v) Select Committee - Extension of time for the presentation of the Report :**

The Indian Penal Code (Amendment) Bill, 1967, as passed by Rajya Sabha - time further extended upto the last day of the Budget Session (1969)

**(vi) Opinion on Bills - laid on the Table :**

1. Paper containing opinions on the Land Acquisition (Amendment) Bill, 1967 (Amendment of sections 11, 23, etc.) by Shri S. C. Samanta.
2. Paper containing opinions on the All India Ayurvedic Medical Council Bill, 1967 by Shri A. T. Sarma.

**(vii) Bill under consideration :**

The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by Shri Nath Pai, as reported by Joint Committee.

**4: CALLING ATTENTION - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197**

| Sl. No. | Subject   | Name of Member  | Name of Minister<br>Date of Statement |
|---------|---|-----------------|---------------------------------------|
| 1       | 2   | 3               | 4                                     |
| 1       | Widespread student agitation and breach of peach in Banaras Hindu University, Allahabad University and other Universities in Uttar Pradesh. | Shri S. Supakar | Dr. Triguna Sen<br>14-11-1968         |

| 1 | 2  | 3                            | 4   |
|---|--|------------------------------|---|
| 2 | Non-implementation of Kothari Commission's recommendations on Primary teachers etc. in U.P., Bihar, West Bengal and other States.  | Shri Jyotirmoy<br>Bosu       | <u>Shri Bhagwat Jha Azad</u><br>15-11-1968    |
| 3 | Acute shortage of petrol in Calcutta.  | Shri Indrajit<br>Gupta       | <u>Shri K. Raghuramiah</u><br>18-11-1968      |
| 4 | Non-implementation of the Central Government's orders by the State Government of Kerala, in connection with the strike by the Central Government employees.  | Shri Brij<br>Bhushan Lal     | <u>Shri Y. B. Chavan</u><br>19-11-1968        |
| 5 | Reported cornering of Rs. 10 crores worth of Indian Iron and Steel Co. shares by an individual businessman with the connivance of the Reserve Bank.  | Shri Indrajit<br>Gupta       | <u>Shri Morarji R. Desai</u><br>20-11-1968    |
| 6 | New and special procedure laid down by the Ministry of Home Affairs in regard to verification of character and antecedents of candidates from Kerala selected for appointment to Civil Posts under the Government of India as contained in their O.M. No. 3/8(S)/67-Ests(B) dated the 6th September, 1968. | Shri P. K.<br>Vasudevan Nair | <u>Shri Vidya Charan Shukla</u><br>21-11-1968 |
| 7 | Sale of 100 American Patton Tanks to Pakistan through Turkey and the consequences thereof on India's defence.  | Shri Kanwar Lal<br>Gupta     | <u>Sardar Swaran Singh</u><br>22-11-1968      |

| 1  | 2  | 3                                     | 4  |
|----|--|---------------------------------------|--|
| 8  | Reported violent anti McNamara demonstrations by Naxalite - Communist students in Calcutta and its repercussions.  | Shrimati<br>Sushila<br>Rohtagi        | Shri Vidya Charan<br><u>Shukla</u><br>25-11-1968 |
| 9  | Situation arising out of more than 150 sugar factories in the country not starting work owing to unattractive price of sugarcane fixed by the Government.  | Shri S. S.<br>Kothari                 | <u>Shri Jagjivan Ram</u><br>26-11-1968           |
| 10 | Reported auction sale of the properties of the Indian citizens who migrated to India from East Pakistan after partition by the East Pakistan Government as enemy properties and taking over by Pakistan of the assets of the Premier Insurance company of India. | Shri Benoy<br>Krishna<br>Daschowdhury | <u>Shri Bali Ram Bhagat</u><br>27-11-1968        |
| 11 | Existence of secret transmitters in Hyderabad, broadcasting news to Rawalpindi.  | Shri Arangil<br>Sreedharan            | <u>Shri Y. B. Chavan</u><br>28-11-1968           |
| 12 | Recent activities of "Extremists Revolutionaries" in various parts of the country.   | Shri D. N.<br>Patodia                 | <u>Shri Y. B. Chavan</u><br>29-11-1968           |
| 13 | Orissa Government's request to the Centre to rush reinforcements of the Central Reserve Police to Cuttack.   | Shri Sita Ram<br>Kesri                | <u>Shri Y. B. Chavan</u><br>2-12-1968            |
| 14 | Dacoity at New Shahdara colony and the failure of the police to handle the situation.  | Shri Kanwar Lal<br>Gupta              | Shri Vidya Charan<br><u>Shukla</u><br>3-12-1968  |

| 1  | 2   | 3                           | 4  |
|----|---|-----------------------------|--|
| 15 | Situation arising out of the demands of teachers of Higher Secondary Schools in U.P. resulting in closure of the schools.   | Shrimati Tar-keshwari Sinha | <u>Shri Bhagvat Jha Azad</u><br>5-12-1968    |
| 16 | Imposition of Import Deposit Scheme by Britain and the reaction of the Government of India thereto.   | Shri Shiva Chandra Jha      | <u>Shri Dinesh Singh</u><br>6-12-1968        |
| 17 | Reported seizure of two letters written by the Information Officer of the Chinese Embassy to one Shri P.K. Balakrishnan, a Naxalite of Cananoor district giving the incontrovertible proof of the involvement of Peking authorities in the terrorist activities in Kerala.                            | Shri K. Narayana Rao        | <u>Shri Bali Ram Bhagat</u><br>9-12-1968     |
| 18 | Anti-Indian protests in Nepal over the arrest of four Nepalese at Sustā near the Indo-Nepal border.   | Shri Beni Shanker Sharma    | <u>Shri Surendra Pal Singh</u><br>11-12-1968 |
| 19 | Reported statement made by the spokesman of the Home Ministry and broadcast by the All India Radio on the 10th December, 1968 that the Chief Minister of Haryana, who had lost the majority in the Assembly, was within his rights to advise the Governor to dissolve the State Legislative Assembly. | Shri Atal Bihari Vajpayee   | <u>Shri Y. B. Chavan</u><br>16-12-1968       |
| 20 | Suggestion regarding taking over of Birla House by Government and its conversion into a national monument.  | Shri Arangil Sreedharan     | <u>Shri Jaganath Rao</u><br>17-12-1968       |

| 1  | 2   | 3                            | 4   |
|----|---|------------------------------|---|
| 21 | Reported withdrawal by the American Chemical Company, Messrs Allied Chemicals, of its collaboration of Rs. 176 crores Tata Fertiliser project at Mithapur, Gujarat. | Shri Surendra Kumar Tapuriah | <u>Shri K. Raghuramaiah</u><br>18-12-1968 |
| 22 | Disturbances and stone throwing at election meetings in West Bengal.  | Shri K. P. Singh Deo         | <u>Shri Y. B. Chavan</u><br>19-12-1968    |
| 23 | Display of posters derogatory to Mahatma Gandhi on the walls in Delhi.  | Shri S. M. Joshi             | <u>Shri Y. B. Chavan</u><br>20-12-1968    |

## 5. DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

| Sl. No. | Subject   | Name of Member         | Date                   | Remarks                   |
|---------|---|------------------------|------------------------|---------------------------|
| 1       | 2   | 3                      | 4                      | 5                         |
| 1       | Fall in production and prices of groundnuts.  | Shri N. P. C. Naidu    | 26-11-1968             | -                         |
| 2       | Centre-State relations in the context of the attitude the Kerala Government took on the strike by the Central Government employees. | Shri Kanwar Lal Gupta  | 3-12-1968              | Discussion not concluded. |
| 3       | Sugar policy declared by the Government on the 28th September, 1968 for the coming season.  | Shri Kashi Nath Pandey | 5-12-1968<br>9-12-1968 | -                         |

|   | 2  | 3                        | 4          | 5 |
|---|--|--------------------------|------------|---|
| 4 | Student unrest with special reference to incidents in Banaras Hindu University.  | Shri R.K. Amin           | 14-12-1968 | - |
| 5 | Demands of teachers of Higher Secondary Schools in U. P.   | Shri Prakash Vir Shastri | 14-12-1968 | - |
| 6 | Report of the Committee of Inquiry (Steel Transactions) by Shri A.K. Sarkar.   | Shri Madhu Limaye        | 19-12-1968 | - |
| 7 | Part VI of the Second Report of the Committee on Government Assurances (Fourth Lok Sabha) re: non-implementation of assurances given in the House. | Maulana Ishaq Sambhali   | 20-12-1968 | - |

## 6. DIVISIONS

Number of Divisions held ... .. 36

## 7. FINANCIAL BUSINESS

### A. RAILWAY BUDGET

#### (i) Supplementary Demands for Grants (Railways)

| Subject   | Presented on | Discussed on             | Voted on   |
|---|--------------|--------------------------|------------|
| Supplementary Demands for Grants in respect of the Budget (Railways) for 1968-69. | 26-11-1968   | 14-12-1968<br>18-12-1968 | 18-12-1968 |



(ii) Demands for Excess Grants in respect  
of Railways

| Subject  | Presented on | Discussed on | Voted on   |
|--|--------------|--------------|------------|
| Demands for Excess Grants in respect of the Budget (Railways) for 1966-67. | 2-12-1968    | 18-12-1968   | 18-12-1968 |

B. GENERAL BUDGET

(i) Supplementary Demands for Grants (General)

| Subject  | Presented on | Discussed on | Voted on   |
|--|--------------|--------------|------------|
| Supplementary Demands for Grants in respect of the Budget (General) for 1968-69. | 11-12-1968   | 18-12-1968   | 18-12-1968 |

(ii) Demands for Excess Grants - Budget  
(General)

| Subject   | Presented on | Discussed on | Voted on |
|---|--------------|--------------|----------|
| Demands for Excess Grants in respect of the Budget (General) for 1966-67. | 20-12-1968   | -            | -        |

## C. BUDGET IN RESPECT OF STATE OF PUNJAB

**Supplementary Demands for Grants (Punjab)**

| Subject   | Presented on | Discussed on | Voted on   |
|---|--------------|--------------|------------|
| Supplementary Demands for Grants in respect of the State of Punjab for 1968-69. | 29-11-1968   | 18-12-1968   | 18-12-1968 |

## D. BUDGET IN RESPECT OF THE UNION TERRITORY OF PONDICHERRY

**Supplementary Demands for Grants (Pondicherry)**

| Subject  | Presented on | Discussed on | Voted on   |
|--|--------------|--------------|------------|
| Supplementary Demands for Grants in respect of the Union Territory of Pondicherry for 1968-69. | 29-11-1968   | 18-12-1968   | 18-12-1968 |

## E. BUDGET IN RESPECT OF STATE OF BIHAR

**Supplementary Demands for Grants (Bihar)**

| Subject  | Presented on | Discussed on | Voted on   |
|--|--------------|--------------|------------|
| Supplementary Demands for Grants in respect of the State of Bihar for 1968-69. | 13-12-1968   | 18-12-1968   | 18-12-1968 |

## 8. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55

| Sl. No. | Subject   | Name of Member             | Date       |
|---------|---|----------------------------|------------|
| 1       | 2   | 3                          | 4          |
| 1       | Visit of Khan Abdul Ghaffar Khan to India.                              | Shri Prakash Vir Shastri   | 13-11-1968 |
| 2       | Smuggling of goods on West Bengal and Bihar borders with Nepal.         | Shri Beni Shanker Sharma   | 15-11-1968 |
| 3       | Small Car Project   | Shri Hem Barua             | 20-11-1968 |
| 4       | Pay scales of Delhi teachers.   | Shri Kanwar Lal Gupta      | 22-11-1968 |
| 5       | Pakistani military preparations.  | Dr. Sushila Nayar          | 25-11-1968 |
| 6       | Provision of Civic amenities to unauthorised Colonies in Delhi.         | Chaudhuri Randhir Singh    | 29-11-1968 |
| 7       | Income-tax Officers Examination.  | Shri Shri Chand Goyal.     | 2-12-1968  |
| 8       | Aircraft for I. A. C.   | Shri D. N. Patodia         | 4-12-1968  |
| 9       | Second public sector refinery in Assam.                                 | Shri Dhireswar Kalita      | 6-12-1968  |
| 10      | Central assistance to States.   | Shri Surendranath Dwivedy. | 9-12-1968  |
| 11      | Maps on Kachchativu Island published by the Surveyor General of Ceylon. | Shri Kameshwar Singh       | 11-12-1968 |
| 12      | Gosadans run by Central Gosamvardhan Council.                           | Shri Prakash Vir Shastri   | 13-12-1968 |
| 13      | Circular railway in Calcutta.   | Shri Beni Shanker Sharma   | 16-12-1968 |

| 1  | 2  | 3                 | 4          |
|----|--|-------------------|------------|
| 14 | Non-official enquiry into incidents in Indraprastha Bhavan, New Delhi. | Shri M. L. Sondhi | 18-12-1968 |
| 15 | Closed Textile Mills.  | Shri S.R. Damani  | 20-12-1968 |

### 9. MEMBERS

#### (i) Oath or affirmation

| Sl. No. | Name                    | Constituency | State  | Language of Oath/affirmation | Date       |
|---------|-------------------------|--------------|--------|------------------------------|------------|
| 1       | Shrimati Sudha V. Reddy | Madhugiri    | Mysore | English (Oath)               | 25-11-1968 |

#### (ii) Leave granted

| S.No. | Name of Member             | Period for which leave granted |
|-------|----------------------------|--------------------------------|
| 1     | 2                          | 3                              |
| 1     | Rani Lalita Rajya Laxmi    | 22-7-1968 to 30-8-1968         |
| 2     | Shri Lalit Sen             | 24-7-1968 to 24-8-1968         |
| 3     | Shri K.R. Ganesh           | 11-11-1968 to 20-12-1968       |
| 4     | Shri P. Venkatasubbaiah    | 11-11-1968 to 26-11-1968       |
| 5     | Shri Tayappa Hari Sonavane | 11-11-1968 to 20-12-1968       |
| 6     | Shrimati Ila Pal Chaudhuri | 11-11-1968 to 6-12-1968        |

| 1  | 2   | 3          | 3             |
|----|---|------------|---------------|
| 7  | Shri N. K. Somani                                   | 11-11-1968 | to 29-11-1968 |
| 8  | Shri K. Jaggaiah                                    | 11-11-1968 | to 15-12-1968 |
| 9  | Shri M. N. Naghnoor                                 | 11-11-1968 | to 20-12-1968 |
| 10 | Maharani Vijayamala Rajaram<br>Chhatrapati Bhonsale | 11-11-1968 | to 30-11-1968 |
| 11 | Shri Madhu Limaye                                   | 11-11-1968 | to 25-11-1968 |
| 12 | Shri Pashabhai Patel                                | 11-11-1968 | to 26-11-1968 |
| 13 | Shri S. R. Damani                                   | 13-11-1968 | to 10-12-1968 |
| 14 | Shri Ebrahim Sulaiman Sait                          | 11-11-1968 | to 13-12-1968 |

## 10. MOTIONS

### (1) Motion of No-Confidence in the Council of Ministers

| Brief subject                              | Under rule | Member                | Date on which leave of the House was asked for | Whether leave was granted by the House | Date of discussion.              | Decision of the House. |
|--|------------|-----------------------|--|--|----------------------------------|------------------------|
| No-Confidence in the Council of Ministers. | 198        | Shri Kanwar Lal Gupta | 11.11.68                                       | Leave granted.                         | 11.11.68<br>12.11.68<br>13.11.68 | Nega-<br>tived.        |

(ii) Motions

| Sl. No. | Brief subject   | Under rule | Member                   | Date of discussion   | Decision of the House |
|---------|---|------------|--------------------------|--|-----------------------|
| 1       | Statement regarding flood situation in the country.                             | 342        | Dr. K. L. Rao            | 18-11-1968<br>21-11-1968   | -                     |
| 2       | Statement regarding drought conditions in the country.                          | 342        | Shri Jagjivan Ram        | 27-11-1968<br>4-12-1968  | -                     |
| 3       | Final Report of the Road Transport Taxation Enquiry Committee (November, 1967). | 342        | Dr. V.K.R.V. Rao         | 10-5-1968<br>(Fourth Session)<br>2-12-1968<br>3-12-1968<br>4-12-1968 | -                     |
| 4       | Increasing tension on Indian borders due to Pakistani and Chinese activities.   | 342        | Shri Prakash Vir Shastri | 12-12-1968   | -                     |

(iii) Motions for modification of statutory rules and regulations laid on the Table:

| Sl. No. | Brief Subject  | Name of Member       | Date on which moved/discussed          | Decision of the House            |
|---------|--|----------------------|--|----------------------------------|
| 1       | Modification of the Civil Defence Rules, 1968.                           | Shri Srinibas Mishra | 20-11-1968<br>11-12-1968<br>18-12-1968 | Withdrawn by leave of the House. |
| 2       | Modification of the Conduct of Elections (Second Amendment) Rules, 1968. | -do-                 | 19-12-1968                             | Negatived.                       |

(iv) Motion under Rule 388

| Brief Subject  | Member            | Date on which motion moved/<br>brought before<br>the House | Decision<br>of the<br>House |
|--|-------------------|--|-----------------------------|
| Suspension of the first proviso to Rule 74 in application to the motion for reference of the Constitution (Twenty-second Amendment) Bill, 1968 to a Joint Committee of the Houses. | Shri Y. B. Chavan | 20-12-1968   | Adopted.                    |

## 11. OBITUARY REFERENCES

| S. No. | Name and particulars of Membership   | Date of Death | Date on which reference made. |
|--------|--|---------------|-------------------------------|
| 1      | Shri S. V. Krishnamoorthy Rao, former Deputy Speaker of Lok Sabha.                   | 4-10-1968     | 11-11-1968                    |
| 2      | Shri B. K. Dhaon, Member of the Third Lok Sabha.                                     | 26-11-1968    | 29-11-1968                    |
| 3      | Shri P. Ramaswamy, Member of the Provisional Parliament, First and Second Lok Sabha. | 28-11-1968    | 29-11-1968                    |
| 4      | Shri V. Ramakrishna, Member of the Central Legislative Assembly.                     | 28-11-1968    | 29-11-1968                    |

## 12. PAPERS LAID ON THE TABLE

|                         |        |     |
|-------------------------|--------|-----|
| (i) By Government       | ... .. | 504 |
| (ii) By Private Members | ... .. | 1   |

## 13. PETITIONS

Presented by Members ... .. 3

## 14. QUESTIONS OF PRIVILEGE

| Sl. No. | Brief Subject  | Name of Member   | Date on which motion moved/discussed. | Decision of the House.  |
|---------|--|--|---------------------------------------|---|
| 1       | 2  | 3  | 4                                     | 5   |
| 1       | Misreporting the speech of Shri Yogindra Sharma, M. P., in the House by <u>Aryavarta</u> , a Hindi daily of Patna. | Shri Yogindra Sharma                                     | 26-8-1968                             | On 15. 11. 68 the Speaker informed the House that the concerned news agency had issued the clarification and the <u>Aryavarta</u> had published a correction and their regret. He added that he had referred the papers to the Committee of Privileges which had recommended treating the matter as closed. The House agreed. |
| 2       | Throwing of papers by one Shri Gopal Tripathi from Visitors' Gallery on the Floor of the House.                    | Dr. Ram Subhag Singh, Minister of Parliamentary Affairs. | 15-11-1968                            | Shri Gopal Tripathi was committed to prison on 15. 11. 68 till 6 P. M. on 18. 11. 68.   |



| 1 | 2   | 3                 | 4          | 5   |
|---|---|-------------------|------------|---|
| 3 | Alleged illegal arrest and detention of Shri Madhu Limaye, M. P. at Lakhisarai (Bihar).                                       | Shri Madhu Limaye | 26-11-1968 | The matter was referred to the Committee of Privileges on a motion moved by the Minister of Home Affairs on 20.12.1968. |
| 4 | Alleged illegal detention and re-arrest of Shri J. M. Biswas, M. P., at Purulia (W. B.) on the 19th and 20th September, 1968. | Shri J. M. Biswas | 3-12-1968  | The matter was referred to the Committee of Privileges on a motion moved by the Minister of Home Affairs on 4.12.1968.  |

### 15. QUESTIONS ANSWERED

#### A. Total No. of Notices received :

|                |     |     |     |        |
|----------------|-----|-----|-----|--------|
| (i) Starred    | ... | ... | ... | 14,983 |
| (ii) Unstarred | ... | ... | ... | 781    |

#### B. No. of Questions admitted :

|   |     |     |     |       |
|---|-----|-----|-----|-------|
| (i) Starred   | ... | ... | ... | 899   |
| (ii) Unstarred (including converted from Starred Questions) |     |     |     | 5,288 |

#### C. Short Notice Questions :

|   |     |     |
|---|-----|-----|
| Total No. of Notices received           | ... | 930 |
| No. of Short Notice Questions admitted. | ... | 16  |

## 16. RESOLUTIONS

(i) Government Resolutions

| Sl. No. | Subject  | Name of Minister    | Date of discussion. | Decision of the House |
|---------|--|---------------------|---------------------|-----------------------|
| *1      | Constitution of Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters.                                     | Shri C. M. Poonacha | 28-11-1968          | Adopted               |
| *2      | Recommendation to Rajya Sabha to associate with the Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters. | -do-                | 28-11-1968          | Adopted               |

(ii) Statutory Resolutions

| Sl. No. | Subject  | Article of Constitution. | Member                | Date of discussion.  | Decision of the House |
|---------|--|--------------------------|-----------------------|--|-----------------------|
| 1       | 2  | 3                        | 4                     | 5  | 6                     |
| **1     | Disapproval of the Indian Railways (Amendment) Ordinance, 1968.    | 123                      | Shri George Fernandes | 25-11-1968<br>26-11-1968   | Negated.              |
| %2      | Disapproval of the Essential Services Maintenance Ordinance, 1968. | 123                      | Shri S. S. Kothari    | 10-12-1968<br>11-12-1968<br>12-12-1968<br>13-12-1968<br>16-12-1968 | Negated               |

\* Discussed together.

\*\* Discussed together with the motion for consideration of the Indian Railways (Amendment) Bill, 1968.

% Discussed together with the motion for consideration of the Essential Services Maintenance Bill, 1968.

| 1 | 2   | 3   | 4                 | 5          | 6       |
|---|---|-----|-------------------|------------|---------|
| 3 | Approval of the continuance in force of the Proclamation in respect of State of Bihar for a further period of six months. | 356 | Shri Y. B. Chavan | 19-12-1968 | Adopted |

(iii) Private Members' Resolutions

| Sl. No. | Subject   | Member                    | Date of discussion.                                     | Decision of the House.           |
|---------|---|---------------------------|---|----------------------------------|
| 1       | Ending of anomalous status of Jammu and Kashmir and to bring the State at par with other Indian States.   | Shri Atal Bihari Vajpayee | 30-8-1968<br>(Fifth Session)<br>22-11-1968<br>6-12-1968 | Withdrawn by leave of the House. |
| 2       | Trade with East European countries including Russia.  | Shri D. N. Patodia        | 6-12-1968<br>20-12-1968                                 | Negatived.                       |
| 3       | Policy of victimisation being pursued by the Central Government following the one-day token strike by Central Government employees on 19th September, 1968. | Shri K. Ananda Nambiar    | 20-12-1968  | Discussion not concluded.        |

## 17. STATEMENTS

(i) Statements by Ministers

| Sl. No. | Subject  | Name of Minister         | Date       |
|---------|--|--------------------------|------------|
| 1       | 2  | 3                        | 4          |
| 1       | Prime Minister's Latin American and Caribbean tour.  | Shrimati Indira Gandhi   | 12-11-1968 |
| 2       | Government business for the week commencing the 18th November, 1968.   | Dr. Ram Subhag Singh     | 15-11-1968 |
| 3       | Collision between No. 2 Dehri-on-sone Gomoh passenger and U.P. Goods train at Son Nagar Station of the Eastern Railway on the 15th November, 1968.                               | Shri C.M. Poonacha       | 18-11-1968 |
| 4       | Arrest of Sarvashri Madhu Limaye and Arjun Singh Bhadoria.   | Shri Y.B. Chavan         | 19-11-1968 |
| 5       | Government business for the week commencing the 25th November, 1968.   | Dr. Ram Subhag Singh     | 22-11-1968 |
| *6      | Recent developments in the international monetary situation.   | Shri Morarji R. Desai    | 25-11-1968 |
| 7       | Government business for the week commencing the 2nd December, 1968.  | Dr. Ram Subhag Singh     | 29-11-1968 |
| *8      | Correcting the answers given on the 23rd August, 1968 to supplementaries by Shrimati Tarkeshwari Sinha on Starred Question No. 633 regarding Chinese training Guerillas in NEFA. | Shri Vidya Charan Shukla | 29-11-1968 |

\* Statements were laid on the Table.

| 1    | 2   | 3                         | 4          |
|------|---|---------------------------|------------|
| *9   | Threatened strike by the employees of the Life Insurance Corporation of India.  | Shri Krishna Chandra Pant | 3-12-1968  |
| 10   | Government business for the week commencing the 9th December, 1968.   | Dr. Ram Subhag Singh      | 6-12-1968  |
| *11  | Recent incidents in Banaras Hindu University.   | Shri Bhagwat Jha Azad     | 10-12-1968 |
| 12   | Matter raised by Shri Atal Bihari Vajpayee in the House on the 12th December, 1968 about the reported statement by the Nepalese Ambassador in India regarding Susta forest area.  | Shri Surendra Pal Singh   | 13-12-1968 |
| **13 | Matter raised by Shri Madhu Limaye in the House on the 13th December, 1968 about Government's announcement of important policy issues in regard to foreign capital investment and collaboration, outside the House when the House was in Session. | Shri Fakhruddin Ali Ahmed | 14-12-1968 |
| 14   | Government business for the week commencing the 16th December, 1968.  | Dr. Ram Subhag Singh      | 14-12-1968 |
| *15  | Third Asian Ministers' Conference on Economic Cooperation held in Bangkok in December, 1968.  | Shri Dinesh Singh         | 17-12-1968 |
| *16  | Visit of Soviet delegation headed by Mr. Skachkov, Chairman, State Committee for Foreign Economic Relations of U.S.S.R.   | Shri Fakhruddin Ali Ahmed | 19-12-1968 |

\* Statements were laid on the Table.

\*\* Statement was made by the Minister in reply to the matter under rule 377 raised by Shri Madhu Limaye on the 13-12-1968.

(ii) Statements under Direction 115

| Sl. No. | Subject  | Member who raised the matter | Minister who replied | Date      |
|---------|--|------------------------------|----------------------|-----------|
| 1       | Certain information given by the Deputy Minister of Health, Family Planning and Urban Development on the 21st August, 1968 in answer to a supplementary on Short Notice Question No. 18 regarding deaths due to food poisoning in a village near Monghyr, Bihar. | Shri Madhu Limaye            | Shri B. S. Murthy    | 5-12-1968 |

(iii) Personal Explanations under Rule 357

| Sl. No. | Subject  | Minister/Member who made the personal explanation. | Date       |
|---------|--|--|------------|
| 1       | Certain allegations made against Shri D.K. Kunte by Sarvashri Hem Barua, R. Umanath and George Fernandes in the House on the 12th November, 1968 during supplementaries on Starred Question No. 33 regarding M/S. Bennett Coleman and Company. | Shri D.K. Kunte                                    | 18-11-1968 |
| 2       | Certain statement about Shri Mohammed Yunus Saleem made by Shri Prakash Vir Shastri in the House on the 12th November, 1968.   | Shri Mohammad Yunus Saleem.                        | 19-11-1968 |
| 3       | Certain statement about Shri Kamalnayan Bajaj made by Shri S.M. Banerjee in the House on 17th December, 1968.  | Shri Kamalnayan Bajaj                              | 17-12-1968 |

(iv) Matters under Rule 377

| Sl. No. | Subject   | Member who raised the matter | Minister who made the statement | Date                            |
|---------|---|------------------------------|---------------------------------|---------------------------------|
| 1       | 2   | 3                            | 4                               | 5                               |
| 1       | Settlement reached at the meeting held by the Speaker on the 13th November, 1968, with the Leaders of the Opposition Groups and the Minister of Parliamentary Affairs to the effect that the Minister of Parliamentary Affairs would arrange a meeting of the Leaders of the Opposition Groups with the Prime Minister to discuss about the Central Government employees. | Shri Atal Bihari Vajpayee    | Dr. Ram Subhag Singh            | 14-11-1968                      |
| 2       | Rejection by the House of a substitute motion moved by Shri Chintamani Panigrahi on the motion regarding the flood situation.   | Shri H. N. Mukerjee          | Dr. Ram Subhag Singh            | 22-11-1968                      |
| 3       | A statement reported to have been made by the Minister of Transport and Shipping on the 1st December, 1968, in Visakhapatnam about proposed enhancement of duty on petrol and diesel oil.   | Shri D. N. Patodia           | Dr. V.K.R.V. Rao                | 3-12-1968                       |
| 4       | Constitutional developments in Haryana.   | Shri Atal Bihari Vajpayee    | -                               | 10-12-1968                      |
| 5       | Reported statement by the Nepalese Ambassador in India about Susta forest area.   | Shri Atal Bihari Vajpayee    | Shri Suren-<br>drapal<br>Singh  | <u>12-12-1968</u><br>13-12-1968 |

| 1  | 2   | 3  | 4                         | 5                               |
|----|---|--|---------------------------|---------------------------------|
| 6  | Government's announcement of important policy issues in regard to foreign capital investment and collaboration outside the House when the House was in session. | Shri Madhu Limaye  | Shri Fakhruddin Ali Ahmed | <u>13-12-1968</u><br>14-12-1968 |
| 7  | Alleged misuse of Government machinery in a bye-election to Haryana Legislative Assembly in Jatusana Constituency.  | Shri Kanwar Lal Gupta  | -                         | 14-12-1968                      |
| 8  | Shadowing of some Members of Parliament by police in Orissa.  | Shri Jyotirmoy Basu  | Shri Y. B. Chavan         | 16-12-1968                      |
| 9  | Certain proceedings of the House on the 18th December, 1968.  | Shri H. N. Mukerjee  | Dr. Ram Subhag Singh      | 19-12-1968                      |
| 10 | Burning of house and property of Shri Bhajahari Mahato, M.P. in Purulia, Bihar.   | Shri Bhajahari Mahato  | -                         | 20-12-1968                      |
| 11 | Withdrawal of cases against Central Government employees in Kerala.   | Shri S. M. Banerjee  | Shri Vidya Charan Shukla  | 20-12-1968                      |
| 12 | Demands of U. P. teachers.  | Shri S. M. Banerjee  | Shri Bhagwat Jha Azad     | 20-12-1968                      |
| 13 | Prices of raw cotton and Sugarcane.   | Sarvashri Shivajirao S. Deshmukh, Atal Bihari Vajpayee and M. Narayana Reddy | Shri Anna-sahib P. Shinde | 20-12-1968                      |



| 1  | 2  | 3                      | 4                         | 5          |
|----|--|------------------------|---------------------------|------------|
| 14 | Export of Maize from Andhra Pradesh to outside States.   | Shri M. Narayana Reddy | Shri Anna-sahib P. Shinde | 20-12-1968 |
| 15 | Repatriation of Shrimati Geeta Bagchi from East Pakistan.  | Shri Samar Guha        | Shri Bali Ram Bhagat      | 20-12-1968 |
| 16 | East Pakistan Refugees.  | Shri Samar Guha        | Shri D.R. Chavan          | 20-12-1968 |
| 17 | Medium of teaching in Central Schools in Madhurai.   | Shri S. Kandappan      | Shri Bhagwat Jha Azad     | 20-12-1968 |
| 18 | Delay in setting up of the Enquiry Committee to look into the affairs of Banaras Hindu University. | Shri Kanwar Lal Gupta  | Shri Bhagwat Jha Azad     | 20-12-1968 |
| 19 | Harassment to Shri Jageshwar Yadav, M.P. by the Banda police.                                      | Shri Ram-avtar Sharma  | Shri Vidya Charan Shukla  | 20-12-1968 |

## 18. SPEAKER/DEPUTY SPEAKER

### (i) Announcements/References.

| Sl. No. | Subject   | Date       |
|---------|---|------------|
| 1       | Rhodesian freedom fighters.   | 4-12-1968  |
| 2       | Twentieth anniversary of the Universal Declaration of Human Rights. | 10-12-1968 |

(ii) Rulings

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| Subject   | Date       |
|---|------------|
| Discussion by the House of a Statutory Resolution for the disapproval of an Ordinance which was <u>sub-judice</u> . | 11-12-1968 |

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